

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7062
ANSWERED ON:18.05.2012
INSURANCE SCHEME FOR BEEDI WORKERS
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Will the Minister of FINANCE be pleased to state:

- (a) whether any Group Insurance Scheme exists/is available for the welfare of beedi workers in the country;
- (b) if so, the details thereof;
- (c) whether subsidy is given on the premium to be paid by the beedi workers under the said scheme;
- (d) if so, the details thereof; and
- (e) the total number of beedi workers covered under the said scheme as on date State-wise?

Answer

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) & (b): For the welfare of beedi workers in the country there is a Social Security Group Insurance Scheme in the Ministry of Labour which is administered by Life Insurance Corporation of India (LIC). The scheme was introduced w.e.f. 1.04.1992 and implemented through Labour Welfare Commissioners located at Ajmer, Allahabad, Bangalore, Bhubaneswar, Hyderabad, Jabalpur, Jamshedpur, Kolkata, and Nagpur.

The beedi workers aged between 18 to 59 years are eligible to be covered under the scheme. The scheme envisages the following benefits-

Natural Death Rs. 10,000/-
Accidental Death Rs.25,000/-
Total disability due to accident Rs.25,000/-
Partial disability due to accident Rs.12,500/-

(c) & (d): The total subsidy in the premium of Rs.40/- per year per member is shared equally between the Ministry of Labour and Ministry of Finance through Social Security Fund.

(e): The total number of beedi workers covered in the scheme state-wise as on date are as under:

State No. of lives

Rajasthan 41000
Uttar Pradesh 354500
Orissa 157000
Karnataka 38000
Madhya Pradesh 394000
Jharkhand 6500
Andhra Pradesh 92500
West Bengal 386500
Maharashtra 15000
Total 1485000